

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'SMC', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER**

ITA No.6374/DEL/2018  
Assessment Year: 2009-10

<b>Anita Tomar D-337, Golden Hut, NH 8, Delhi Jaipur Highway, Balwal, Rewari, Haryana 123501</b>	<b>Vs</b>	<b>ITO Ward – 1 (1) Ghaziabad</b>
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>

Appellant by	None
Respondent by	Sh. S. L. Anuragi, Sr. DR

Date of hearing:	22/04/2019
Date of Pronouncement:	22/04/2019

**ORDER**

**PER N. K. BILLAIYA, AM:**

This appeal by the assessee is preferred against the order of the CIT(A), Ghaziabad dated 31.08.2018 pertaining to A. Y. 2009-10.

2. None put in appearance on behalf of the assessee when the appeal was called for hearing today i.e. 22.04.2019 nor any

request for adjournment was filed. The notice of hearing sent through Registered AD post returned back unserved. This gives an impression that the assessee is not interested in pursuing the appeal filed. We, therefore, have no option but to dismiss the appeal preferred by the assessee, placing reliance on the ratio of decisions in the following cases :-

1. CIT Vs. Multiplan (India) Pvt. Ltd. 38 ITD 320 (Del);
2. Late Tukoji Rao Holkar Vs. CWT (1996) 223 ITR 480 (MP)
3. In the result, the appeal is filed by the assessee is dismissed.

Order pronounced in the open court on 22.04.2019.

**Sd/-**  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

\*NEHA\*

Date:- .04.2019

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	22.04.2019
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for Pronouncement	
Date on which the fair order comes back to the Sr. PS/ PS	22.04.2019
Date on which the final order is uploaded on the website of ITAT	22.04.2019
Date on which the file goes to the Bench Clerk	
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	